

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:2270  
ANSWERED ON:22.08.2013  
IRRIGATION UNDER BHARAT NIRMAN  
Singh Shri Sushil Kumar;Yadav Shri M. Anjan Kumar

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether creation of irrigation potential of 10 million hectares was targeted under Bharat Nirman during the period from 2005-06 to 2008-09;
- (b) if so, whether the targets have been achieved and if not, the reasons therefor, State/UT-wise;
- (c) the amount of funds allocated for this purpose so far;
- (d) the quantum of irrigation potential created in the States of Bihar and Andhra Pradesh during the period from 2005-06 till date; and
- (e) whether the Government has identified the causes creating hindrances in achieving the targets and if so, the action taken to remove them to achieve the targets of Bharat Nirman?

**Answer**

THE MINISTER FOR WATER RESOURCES (SHRI HARISH RAWAT)

- (a) Yes, Madam.
- (b) As reported by the State Governments, during 2005-06 to 2008-09 on irrigation potential of 7.31 Mha was achieved and subsequently a further 4.642 Mha was achieved during 2009-10 to 2011-12 i.e. a total of 11.952 Mha was achieved till March 2012.
- (c) No specific allocation of funds has been made for the irrigation component of Bharat Nirman Programme. Water being a state subject, planning and implementation of water resources projects are undertaken by respective state Governments. Government of India provides financial assistance to the State Governments in the form of Accelerated Irrigation Benefit Programme (AIBP), Command Area Development & Water Management (CAD&WM) and Repair Restoration & Renovation of Water bodies (RRR).
- (d) As reported by the respective state Governments, the quantum of irrigation potential created in the States of Bihar and Andhra Pradesh during the period from 2005-06 to 2011-12 is about 1.034 million hectares and 0.963 million hectares respectively.
- (e) Main hindrances in creation of Irrigation Potential had been identified as the lack of proper operation and maintenance, incomplete distribution systems and non-completion of command area development work etc. Water being a state subject, planning and implementation of water resources projects are undertaken by respective State Governments as per their priorities and requirements. However, Government of India provides technical and financial assistance to State Governments through various schemes i.e. "Accelerated Irrigation Benefits Programme" (AIBP), "Command Area Development and Water Management" (CAD&WM) and "Repair, Restoration and Renovation" (RRR) of Water Bodies.